

DIVISION BENCH
COURT - I

P-103

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/35(KB)2024
IA(L.B.C)/988(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH JUNE 2024

IN THE MATTER OF	BAJAJ FINANCE LIMITED VS B K ROY PVT LTD
UNDER SECTION	IBC UNDER SEC 7

Appearance via video conference/physically

Mr. Debabrata Ganguly, Adv.] For Financial Creditor
Ms. Debaleena Ganguly, Adv.

Ms. Neelima. Chatterjee, Adv.] For Corporate Debtor
Mr. Suvodeep Chakraborty, Adv.

ORDER

1. Ld. Counsel on both sides present.
2. In the interest of justice, final opportunity of one weeks' time is granted to the Corporate Debtor for filing reply-affidavit subject to payment of Rs.10,000/- (Rupees Ten Thousands only) as costs, to be deposited in **National Defence Fund**.
3. Post this matter on **24.07.2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**